

HIGH COURT FOR THE STATE OF TELANGANA::HYDERABAD

ROC.NO.864/2021-B.SPL.,

DT. 14.12.2022

CIRCULAR

SUB: Annual Confidential Reports of Judicial Officers – Outbreak of Corona Virus COVID-19 Pandemic – Recording of Qualitative and Quantitative assessment in the Annual Confidential Reports of Judicial Officers during the year, 2020 – Regarding.

REF: 1. High Court's Circular in Roc.No.394/SO/2020, dated 16.03.2020 and Notifications dated 27.03.2020, 29.05.2020, 08.06.2020, 13.06.2020, 27.06.2020, 18.07.2020, 10.08.2020, 03.09.2020, 12.09.2020, 26.09.2020, 03.10.2020, 07.11.2020 & 30.12.2020
2. High Court's Circular in Roc.No.577/WRC/2021, dated 10.02.2021.

As directed, it is hereby informed to all the Unit Heads and Judicial officers in the State that the High Court having considered the COVID-19 Pandemic in the year, 2020 resolved to record the Qualitative and Quantitative assessment in the Annual Confidential Reports of the Judicial Officers in the State during the year, 2020 as "Recorded due to COVID-19 Pandemic".

The receipt of this Circular may be acknowledged.


REGISTRAR (VIGILANCE)

To

1. The P.S. to the Hon'ble the Chief Justice
(with a request to place before the Hon'ble the Chief Justice for His Lordship's kind perusal)
2. The P.Ss., to the Hon'ble Judges of the High Court
(with a request to place before the Hon'ble Judges)
3. All the Registrars, High Court for the State of Telangana (for information)
4. All the Prl. District and Sessions Judges in the State
(with a request to communicate the circular to all the officers under your control).
5. The Chief Judge, City Civil Court, Hyderabad
6. The Chief Judge, City Small Casues Court, Hyderabad
7. The Metropolitan Sessions Judge, Hyderabad
8. The Prl. Special Judge for C.B.I. Cases, Hyderabad
9. The Director, Telangana State Judicial Academy, Secunderabad
10. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
11. The Section Officer, Special Officers Section (for codification)

12. The Secretary to the Government, Law Department, Government of Telangana, Hyderabad.
13. The Chairman, Industrial Tribunal-I, Hyderabad.
14. The Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.
15. The Presiding Officer, Labour Court-I, Hyderabad.
